

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
STARRED QUESTION NO. *268
ANSWERED ON 22ND MARCH, 2022

FOOD PARK POLICY

***268. SHRI PATEL HASMUKHBHAI SOMABHAI:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government proposes to introduce/formulate Food Park Policy and if so, the details thereof; and
- (b) the steps taken /being taken by the Government to provide loans at lower rates to entrepreneurs to set up new food processing units or acquire existing food processing units which have become Non-Performing Assets (NPAs)?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI PASHUPATI KUMAR PARAS)

(a) to (b): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF LOK SABHA
STARRED QUESTION NO. 268 FOR ANSWER ON 22ND MARCH, 2022 REGARDING
“FOOD PARK POLICY”.**

(a): There is no proposal to introduce/formulate Food Park Policy. However, Ministry is implementing Mega Food Park Scheme (MFPS) and scheme for Creation of Infrastructure for Agro Processing Clusters (APC), which is similar to mini food park. Government has decided to discontinue the MFP scheme with effect from 01.04.2021 with provision for committed liability for ongoing projects.

(b): While there is no scheme of Ministry to acquire Non-Performing Assets, a Special Fund of Rs. 2000 crore has been setup in NABARD by the Government in 2014 to make available credit at affordable rates for setting up of food processing units and development of infrastructures in designated food parks.
